



INTELLECTUAL  
PROPERTY INDIA  
PATENTS/DESIGNS/  
TRADE MARKS  
GEOGRAPHICAL  
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA  
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY  
बौद्धिक संपदा भवन / IP BHAWAN  
चाणक्यपुरी ओव्हरब्रीज के निकट / NEAR CHANKYAPURI OVERBRIDGE,  
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781  
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Fax No.: 27601779

Time: 11:00 AM

Date: 21/08/2023

### CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1732473 /09	Opp. No. AMD- 757394	Purnima Yagnesh Mehta / S.C.Gupta / R.P.Yadav Advocates- New Delhi  Vs  Remfry & Sagar- Gurgaon	Shivangi Rana, Hearing Officer  IP
02	1732473 / 09	Opp. No. AMD- 757395	Purnima Yagnesh Mehta / S.C.Gupta / R.P.Yadav Advocates- New Delhi  Vs  REMFROY & SAGAR- Gurgaon	Shivangi Rana, Hearing Officer  IP
03	1732473 /09	Opp. No. AMD- 757396	Purnima Yagnesh Mehta / S.C.Gupta / R.P.Yadav Advocates- New Delhi  Vs  REMFROY & SAGAR- Gurgaon	Shivangi Rana, Hearing Officer  IP
04	1734533 /05	Opp. No. AMD- 754008	/s Nayan J Rawal- Mumbai / M/s Zydus Healthcare Limited  Vs  M/s Vishesh & Associates /M/s Galpha Laboratories- Mumbai	Shivangi Rana, Hearing Officer  Main Matter + IP

<b>Sr. No .</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
05	1734533 /05	Opp. No. AMD- 754023	M/s Nayan J Rawal- Mumbai / M/s Zydus Healthcare Limited  Vs  Aristo Pharmaceuticals Private Limited / Aristo Pharmaceuticals Limited- Mumbai	Shivangi Rana, Hearing Officer  Main Matter + IP
06	1734539 /32	Opp. No. AMD- 759449	M/S Sagar Chandra & Associates- New Delhi / M/S Zydus Wellness Limited  VS  M/S Shardul Amarchand Mangaldas & Co / M/S Siddhant Ice Creams Llp- Mumbai	Shivangi Rana, Hearing Officer  Main Matter + TM-16 &TM-M
07	1445779 /30	Opp. No. AMD- 714576	Jivraj Tea Limited / Y. J. Trivedi & Co-Ahmedabad  Vs  Shah Jivraj Nanchand & Sons / H. K. Acharya & Company-Ahmedabad	Shivangi Rana, Hearing Officer  Main Matter + TM-16
08	1633885 /05	Opp. No. AMD- 749791	M/S Finecure Pharmaceuticals / M/S Dakshesh B. Mehta, Advocate-Ahmedabad  Vs  M/S Usv Limited-Mumbai	Shivangi Rana, Hearing Officer  Main Matter
09	1542073 /05	Opp. No. AMD- 730686	Mr. Sandipkumar Chandubhai Patel / M/S S.Singh & Associates- Delhi  Vs  Sun Pharmaceuticals Industries Ltd- Mumbai	Shivangi Rana, Hearing Officer  Main Matter

10	1542073 /05	Opp. No. AMD- 728010	Mr.Sandipkumar Chandubhai Patel / M/S S.Singh & Associates- Delhi  Vs  M/S Three - N - Products Pvt. Ltd / Trade Mark Protec Company- New Delhi	Shivangi Rana, Hearing Officer  Main Matter
<b>Sr. No .</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
11	1357349 /30	Opp. No. AMD- 252003	Mahendrabhai Fulchandbhai Sanghvi / M/S Tradesafe- Jamnagar  Vs  M/S P.P. Jewellers Pvt.Ltd /M/S S.M. Gupta & Co- Delhi	Jayendra Modi, Hearing Officer  Main Matter
12	1540229 /24	Opp. No. AMD- 736094	M/S Chirag Synthetics Mills Pvt. Ltd.  Vs  M/S Pepsi Foods Private Limited / K & S Partners- Gurgaon	Jayendra Modi, Hearing Officer  Main Matter
13	1635196 /06	Opp. No. AMD- 747336	Amul Industries Private Limited / M/S Tradesafe.  Vs  Kaira District Co-Operative Milk Producers Union Ltd / Nanavati Associates- Ahmedabad	Jayendra Modi, Hearing Officer  Main Matter
14	1638353 /31	Opp. No. AMD- 744262	Sushil Dhariwal S/O. Sh. S.R. Dhariwal / G. D. Bansal & Associates- Jaipur  Vs  M/S Hello Minerals Water Pvt. Ltd / M/S Delhi Trade Mark Company- New Delhi	Jayendra Modi, Hearing Officer  Main Matter
15	1775822 /31	Opp. No. AMD- 762746	Smt.Premalata Goyal W/O.Sh.Sunder Lal Goyal / M/S G.D.Bansal (Advocate)- Jaipur	Jayendra Modi, Hearing Officer

			<p style="text-align: center;">Vs</p> <p style="text-align: center;">Sudershan Manufacturing Co / M/s Atul Trade Mark Co- Delhi.</p>	<p style="text-align: center;">Main Matter+ delayed 46</p>
16	1803325 /30	Opp. No. AMD- 765996	<p style="text-align: center;">Mahendrabhai N. Patel / Trading As Shree Ambica Rice &amp; Pulse Mill-Khambhat</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">M/S S.S.Food Industries / M/S Manchanda Associates.</p>	<p style="text-align: center;">Jayendra Modi, Hearing Officer</p> <p style="text-align: center;">Main Matter</p>
17	1803325 /30	Opp. No. AMD 765850	<p style="text-align: center;">Mahendrabhai N. Patel / Trading As Shree Ambica Rice &amp; Pulse Mill-Khambhat</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">M/S R.R. Proteins &amp; Agro Limited / Mr.Chandrakant M Joshi- Mumbai</p>	<p style="text-align: center;">Jayendra Modi, Hearing Officer</p> <p style="text-align: center;">Main Matter</p>
18	1803325 /30	Opp. No. AMD- 766279	<p style="text-align: center;">Mahendrabhai N. Patel / Trading As Shree Ambica Rice &amp; Pulse Mill-Khambhat</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">Anand Agro Industries / M/S Mahtta &amp; Co- Ludhiana</p>	<p style="text-align: center;">Jayendra Modi, Hearing Officer</p> <p style="text-align: center;">Main Matter</p>
19	1783204 /05	Opp. No. AMD- 765635	<p style="text-align: center;">Torcium Biotech Pvt. Ltd / M/S G.D.Bansal (Advocate)- Jaipur</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">Torque Pharmaceuticals Pvt Tld / The Acme Company- New Delhi</p>	<p style="text-align: center;">Jayendra Modi, Hearing Officer</p> <p style="text-align: center;">Main Matter</p>
20	1633885 /05	Opp. No. AMD- 749791	<p style="text-align: center;">M/S Finecure Pharmaceuticals</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">M/S Dakshesh B. Mehta, Advocate- Ahmedabad / M/S Usv Limited</p>	<p style="text-align: center;">Jayendra Modi, Hearing Officer</p> <p style="text-align: center;">Main Matter</p>
21	1806955 /01	Opp. No. AMD-	<p style="text-align: center;">M/S. Jaiveek Agro Biotech Pvt. Ltd / Tradesafe</p>	<p style="text-align: center;">Jayendra Modi, Hearing Officer</p>

		769529	Intellectual Property Organisation Pvt- Ahmedabad Vs M/S Sumitomo Chemical India Limited / M/S Usha Athreya Chandrasekhar- Mumbai	Main Matter
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चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,  
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☎ 079-27601781  
079-27601782  
Fax No.: 27601779

Time: 11:00 AM

Date: 22/08/2023

### CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1823947 /05	Opp. No. AMD- 772235	M/s. M/S. SWASTIK PESTICIDES LTD- AHMEDABAD  V/s  M/S REMFRY & SAGAR	Jayendra Modi, Hearing Officer  IP
02	1823947 /05	Opp. No. AMD- 772499	M/S. SWASTIK PESTICIDES LTD- AHMEDABAD  V/s  MEGHMANI INDUSTRIES LTD / M/S Y. J. TRIVEDI & CO- AHMEDABAD	Jayendra Modi, Hearing Officer  Delayed 45
03	3175346 /19	Opp. No. AMD- 909749	M/S HIGHBORNE LAMINATES PVT. LTD  Vs  M/s ASIAN PAINTS LIMITED / M/S QUEST IP- Gurgaon	Jayendra Modi, Hearing Officer  Main Matter
04	1751704 /24	Opp. No. AMD- 763120	VIMAL SOFT TOUCH PRIVATE LIMITED / M/S INDUS- AHMEDABAD  V/s  RELIANCE INDUSTRIES LIMITED / M/S JASRAJ LEGAL- AHMEDABAD	Jayendra Modi, Hearing Officer  Main Matter

<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
05	1704314 /08	Opp. No. AMD- 742622	AMINABEN SANGANI / TRADING AS M/S. SANGANI INDUSTRIES / M/S K.C. PATEL & CO- AHMEDABAD  V/s  M/s. AMIRA FOODS LIMITED / M/S DELHI REGISTRATION SERVICE- NEW DELHI	Jayendra Modi, Hearing Officer  Main Matter
06	1731300 /19	Opp. No. AMD- 756287	SANGHI INDUSTRIES LTD. / NANAVATI ASSOCIATES  V/s  M/s J.T TRIVEDI & ASSOCIATES- AHMEDABAD / M/STIRUPATI FOAM LTD.	Jayendra Modi, Hearing Officer  Main Matter+TM-16
07	1757453 /12	Opp. No. AMD- 759947	M/S. RECON SPARES / K.C. PATEL & CO- AHMEDABAD  V/s  THE JANTA WORKSHOP (CIS) LTD./ D. K. DHINGRA, ADVOCATE- LUDHIANA	Jayendra Modi, Hearing Officer  Main Matter+IP+TM-16
08	1758460 /01	Opp. No. AMD- 758971	M/S SHREE RAM WOODEN INDUSTRIES / M/S TRADESAFE- JAMNAGAR  V/s  M/S RAK CERAMICS INDIA PVT. LTD / M/S PUTHRAN & ASSOCIATES- CHENNAI	Jayendra Modi, Hearing Officer  Main Matter
09	1758463 /20	Opp. No. AMD- 758970	M/S. SHREE RAM WOODEN INDUSTRIES / M/S TRADESAFE.  V/s  M/S RAK CERAMICS INDIA PVT. LTD. / M/S PUTHRAN & ASSOCIATES	Jayendra Modi, Hearing Officer  Main Matter
10	1760829 /30	Opp. No. AMD- 760497	ANIL LIMITED- AHMEDABAD  V/s  R.K. DEWAN & COMPANY / PARLE PRODUCTS PVT.LTD- MUMBAI	Jayendra Modi, Hearing Officer  Main Matter

<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
11	1505436 /30	Opp. No. AMD- 730792	M/s. A.D FOOD PRODUCTS / M/S G.D BANSAL ADVOCATE- JAIPUR  V/s  M/s. NAGAD NARAYAN PAN HOUSE / M/S Y. J. TRIVEDI & CO- AHMEDABAD	Shivangi Rana, Hearing Officer  Main Matter
12	1549870 /30	Opp. No. AMD- 740241	RAMNIWAS RAMAKISHAN SARDA- RAJHASTHAN  Vs  M/S JUGAL & COMPANY / Y. J. TRIVEDI & CO- AHMEDABAD	Shivangi Rana, Hearing Officer  IP
13	1549870 /30	Opp. No. AMD- 741915	RAMNIWAS RAMAKISHAN SARDA- RAJHASTHAN  Vs  NEW MADHURIMA CONFECTIONERS / DELHI REGISTRATION SERVICE- NEW DELHI	Shivangi Rana, Hearing Officer  IP
14	1671494 /07	Opp. No. AMD- 752220	MR. KANTIBHAI BAHECHARBHAI PATEL TRADING AS M/S. UNNATI INDUSTRIES / A R SHAH & CO- AHMEDABAD  Vs  THE UNNATI INDUSTRIES / Y. J. TRIVEDI & CO- AHMEDABAD	Shivangi Rana, Hearing Officer  Main Matter
15	1672466 /31	Opp. No. AMD- 763507	SHRI RAJESHKUMAR MANSUKHLAL JOSHI TRADING AS SOMNATH GINNING FACTORY / JASANI & COMPANY- RAJKOT  Vs  GORA MAL HARI RAM LTD./ SUSHANT M. SINGH & ASSOCIATES- NEW DELHI	Shivangi Rana, Hearing Officer  Main Matter
16	1672466 /31	Opp. No. AMD- 763731	SHRI RAJESHKUMAR MANSUKHLAL JOSHI TRADING AS SOMNATH GINNING FACTORY / JASANI & COMPANY- RAJKOT  Vs	Shivangi Rana, Hearing Officer  Main Matter



			M/S BABJI OIL MILL / M/S TRADESAFE-JAMNAGAR	
17	1591412 / 03	Opp. No. AMD- 740710	PRIYANK SUMANTRAI NAIK TRADING AS AIM SALES CORPORATION V/s M/S ANAND AND ANAND- NEW DELHI	Shivangi Rana, Hearing Officer  IP
18	1592384 /06	Opp. No. AMD- 741676	M/S RAHUL CHAUDHARY & PARTNERS- NEW DELHI Vs SURANA & SURANA INTERNATIONAL ATTORNEYS.- CHENNAI	Shivangi Rana, Hearing Officer  Main Matter
19	1592385 /07	Opp. No. AMD- 741673	M/S RAHUL CHAUDHARY & PARTNERS- NEW DELHI Vs SURANA & SURANA INTERNATIONAL ATTORNEYS.-CHENNAI.	Shivangi Rana, Hearing Officer  Main Matter
20	1204377 /05	Opp. No. AMD- 189988	INDAMED PHARMACEUTICALS PVT. LTD./ INTERNATIONAL TRADE MARK BUREAU- MUMBAI Vs LUPIN LIMITED- MUMBAI	Shivangi Rana, Hearing Officer  Main Matter